

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 120
(IB)-1480(PB)/2019

IN THE MATTER OF:

Victoria Infratech Projects Pvt. Ltd.

.... Applicant/petitioner

v.

Umang Realtech Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.09.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner:

Mr. Anurag Gupta, CA

For the Respondent(s):

Mr. Arvind Marurya, Adv.

ORDER

For order see, CP. No. (IB)-210(PB)/2019.

06.09.2019
Ritu Sharma